## Annexure-7 Name of the corporate debtor: Arch Pharmalabs Limited; Date of commencement of CIRP: 15.05.2024; List of creditors as on: 21.07.2025

## List of Operational creditors (Government Dues)(Amount in ₹)

	Name of creditor		Detai	s of claim received		Details	of claim admi	ted				Amount of			
Sr. No		Identificatio n No.	Date of receipt	Amount claimed	admitted	Nature of claim	Amount covered by security interest	Amount covered by	Whethe r related	% of voting share in	Amount of contingent claim	any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
1	Srinivasa Rao Battu, Assistant Commissioner of Central Tax, Sangareddy, GST Division, Medchal		24.05.2024	1,57,56,149.00	1,57,56,149.00										As per order dated 27.10.2022. Recalculation of interest of Rs. 8252242 and penalty of Rs. 682173.
2	Employees' Provident Fund Organisation, Regional Office, Siddipet		04.02.2025	3,91,32,809.00	45,60,235.00								3,45,72,574.00		ongoing inquiry is going on and said amiunt of dues is on adhoc basis and due to lack of supporting documents not
3	Employees' Provident Fund Organisation, Regional Office, Patancheru		24.05.2024	3,65,71,199.00	1,58,30,233.00								2,07,40,966.00		The summons under Section 14B & 7Q issued during CIRP.Thus cannot be admitted due to moratorium. Contribution already paid and due to lack of supporting
4	Employees' State Insurance Corporation, Sub-Regional Office, Marol. Mumbai		29.06.2024	28,69,912.00	9,46,277.00								19,23,635.00		The certificates issued during CIRP.Thus cannot be admitted due to moratorium.
5	Employees' Provident Fund Organisation, Regional Office, Thane Mumbai		17.10.2024	28,41,84,122.00	13,55,99,717.00								14,85,84,405.00		The Order under Section 14B & 7Q issued during CIRP. Thus cannot be admitted due to moratorium. Contribution already paid and
6	Employees' State Insurance Corporation, Hyderabad		29.05.2024	60,81,815.00									41,99,037.00		The certificates issued during CIRP.Thus cannot be admitted due to moratorium due to lack of supporting
7	Employees' Provident Fund Organisation, Regional Office, Gurugram		21.01.2025	3,83,19,146.00	1,72,77,975.00						7,51,227.00		2,02,89,944.00		The summons under Section 14B & 7Q issued during CIRP.Thus cannot be admitted due to moratorium
8	Custom, Kandla (Guiarat)		16.10.2024	13,49,436.00											Few Licenses were surrendered by the CD. Therefore, the balance
9	The Assistant Commissioner of CGST & Central Excise, Division VIII Mumbai East Commisionerate under Ministry of Finance,		03.09.2024	75,65,95,713.00									75,65,95,713.00		Rejected. SCN has been issued after the CIRP commencement date under the moratorium period.
10	GST Dept., Govt. Maharashtra, Deputy Commissioner of State tax, MUM-NOD-E- 1404, NODAL14, MUMBAI		27.03.2025	2,19,38,074.00	1,16,79,772.00								1,02,58,302.00		As per order dated 11.10.2022, 30.12.2023 & 29.04.2024. Rejected claim amount of Rs. 1,02,58,302.00 as per order dated 29.08.2024 & 29.08.2024. As the orders has been issued after the CIRP commencement date
11	The Assistant Commissioner (ST) Sangareddy Circle II		16.06.2025	10,00,54,764.00										10,00,54,764.00	Under Verification.
	Total	1		1,30,28,53,139.00	20,48,82,572.00		1	t			7,51,227.00		99.71.64.576.00	10,00,54,764.00	